

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.11.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the applicant :

Mr. Amit Singh Chaddha, Sr. Adv., Mr. Ayush Sharma,
Mr. Amit Kr. Bhattacharya, Advs. for Intervenor.

For the respondent:

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu
Chaturvedi, Advocates

ORDER

CA-1217 (PB)/2018

Notice of the application.

Mr. Shantanu Chaturvedi, briefing counsel to Mr. Vashisth, learned senior counsel for Resolution Professional accepts notice. A copy of the application has been handed over to him by the counsel for the applicant.

Reply be filed, if necessary, by the adjourned date with a copy in advance to the counsel for the applicant.

List for arguments on 05.12.2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)